

ORISSA HIGH COURT

FILING REPORT AS ON :09/02/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	BLAPL/0001600/2023	KUDARTHA MAHANANDA VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	BURLA /554 /2022 () //
2	BLAPL/0001601/2023	SIDHANTA KUMAR BEHERA VS STATE OF ODISHA	SOMANATH NANDA VS	KANJIPANI /127 /2022 () //
3	BLAPL/0001602/2023	PUSTAM HANS VS STATE OF ODISHA	JAGABANDHU SAHU VS	PATNAGARH /223 /2022 () //
4	BLAPL/0001603/2023	RAHUL KUMAR NAYAK @ TITU NAYAK VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	MOHANA /19 /2021 () //
5	BLAPL/0001604/2023	ASWINI KUMAR MEHER VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	JUNAGARH /325 /2022 () //
6	BLAPL/0001605/2023	LAL BIRENDRA SAI @ BABU SAI VS STATE OF ODISHA	BIBHU PRASAD CHHUALSINGH VS	THELKOLOI PS /7 /2023 () //
7	BLAPL/0001606/2023	NAKHIA GHAGARAI @ LAXMAN MUNDA @ LAKHMAN VS STATE OF ODISHA	DEBENDU SAHOO VS	DAITARI /69 /2022 () //
8	BLAPL/0001607/2023	ABHISHEK NAHAK VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	BADABAZAR /308 /2022 () //
9	BLAPL/0001608/2023	ASHOK KUMAR BISWAL VS STATE OF ODISHA	ARUN KUMAR DAS (1) VS	/ /0 () //
10	BLAPL/0001609/2023	BIDYADHAR JANI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	/ /0 () //
11	BLAPL/0001610/2023	HARESH PRADHAN VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	JHARSUGUDA SADAR /174 /2021 () //

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12	BLAPL/0001611/2023	ADITYA NARAYAN SAMAD VS STATE OF ODISHA	M.M.SWAIN VS	MOHULDIHA /58 /2022 () //
13	BLAPL/0001612/2023	SIBARAM PRADHAN VS STATE OF ODISHA	PRATYUSHA NAIDU VS	JAGANNATHA PRASAD /195 /2019 () //
14	BLAPL/0001613/2023	AMIT NARESH SHAKHERE VS STATE OF ODISHA	ASIT KUMAR JENA VS	/ /0 () //
15	BLAPL/0001614/2023	SUBHAM DANGI VS STATE OF ODISHA	ASIT KUMAR JENA VS	CHITRAKONDA /99 /2022 () //
16	BLAPL/0001615/2023	PRANALI AMIT SHAKHERE VS STATE OF ODISHA	ASIT KUMAR JENA VS	/ /0 () //
17	BLAPL/0001616/2023	SHIV SHANKAE KATARE VS STATE OF ODISHA	ASIT KUMAR JENA VS	/ /0 () //
18	BLAPL/0001617/2023	DILIP NAIK VS STATE OF ODISHA	SMRUTI RANJAN MOHAPATRA VS	BAMBARI /159 /2022 () //
19	BLAPL/0001618/2023	MUNA BEHERA VS STATE OF ODISHA	SOMANATH NANDA VS	KANJIPANI /127 /2022 () //
20	BLAPL/0001619/2023	SUSANTO PATRO VS STATE OF ODISHA	RAMESH CHANDRA PRADHAN VS	CHATRAPUR /244 /2001 () //
21	BLAPL/0001620/2023	SRIBANTA KANHAR VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHULBANI TOWN /19 /2023 () //
22	BLAPL/0001621/2023	CHANDRAMANI KANHAR VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 () //
23	BLAPL/0001622/2023	MD.SAMEER @ CHOTU	SMRUTI RANJAN MOHAPATRA	BARBIL /225 /2022

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0001623/2023	BINAYAK TARINI	JUGALA KISHORE PANDA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0001624/2023	BALARAM BHOLA	JUGALA KISHORE PANDA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0001625/2023	PRAVEEN PASWAN @ PRAVEEN KUMAR PASWAN	SK. ZAFARULLA	SUNABEDA /209 /2019
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0001626/2023	RABINDRA SENAPATI	RAJIB LOCHAN PATTNAIK	/ /0
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0001627/2023	SURENDRA NAIK	BIJAYA KUMAR RAGADA	KATARBAGA /118 /2022
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0001628/2023	BUBUN SETHY	SUSIL KUMAR PATTNAIK	KEONJHAR SADAR /116 /2022
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0001629/2023	PRASANTA KUMAR MUKHI	ALOK KUMAR PANDA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0001630/2023	KRUSHNA CHANDRA BEHERA	AMITAV TRIPATHY	NAYAGARH SADAR /85 /2022
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0001631/2023	SK. ISSAK ALLI @SK. ESSAK ALE	PRAMOD KUMAR JENA	MARINE PS AT BALARAMGADI /3 /2021
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0001632/2023	RAMESH SHARMA	DIBYAJYOTI SAHOO	JHARSUGUDA SADAR /16 /2023
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0001633/2023	SATYA NARAYAN DIGAL	PRASANTA KUMAR NANDA	NAYAPALLI P.S. /59 /2020
		VS	VS	()

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35	BLAPL/0001634/2023	STATE OF ODISHA DHANU KUBA VS	PRASANTA KUMAR SAHOO VS	// //0 ()
36	BLAPL/0001635/2023	STATE OF ODISHA SURAJ HEMBRAM @ SURAJ HEMRAM VS	SMRUTI RANJAN MOHAPATRA VS	// JODA /360 /2022 ()
37	BLAPL/0001636/2023	STATE OF ODISHA MADAN PADUA VS	K.M.PATRO VS	// MATHILI /98 /2020 ()
38	BLAPL/0001637/2023	STATE OF ODISHA SAURAV PASWAN @ RAJA VS	KULDEEP MOHANTY VS	// Bamapada (Industrial Area) /46 /2022 ()
39	CMAPL/0000104/2023	STATE OF ODISHA MITRA SANKAR NANDA VS	ADV. VS	// // ()
40	CMAPL/0000105/2023	STATE OF ODISHA SUBAS CH.PATTANAIAK VS	ADV. VS	// // ()
41	CMP/0000149/2023	UNION OF INDIA G.NAGESWAR RAO VS	DIPTI RANJAN BHOKTA VS	// // ()
42	CMP/0000150/2023	N.JAGANNATH RAO TRILOCHAN NAYAK VS	AJODHYA RANJAN DASH VS	// // ()
43	CMP/0000151/2023	BIRENDRA NAYAK KABITA SAMAL VS	SOUMYA DEV RAY VS	// // ()
44	CONTC/0000919/2023	D.VIZIALAXMI ADIKANDA DAS VS	DUSHMANTA SAHOO VS	// // ()
45	CONTC/0000920/2023	SURESH MAHAPATRA, IAS KAMALA BARIK VS	ADV. VS	// // ()
		SUBHALAXMI NAYAK, DIST. EDUCATION OFFICER, KENDRAPARA		//

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46	CONTC/0000921/2023	SUBASH CHANDRA CHOUDHURY VS SWADHADEV SINGH, COLLECTOR, RAYAGADA	SANTOSH KUMAR DASH VS	// 0 //
47	CONTC/0000922/2023	LAXMIDHAR PENTHOI VS ASWATHY S., I.A.S.	ADV. VS	// 0 //
48	CONTC/0000923/2023	MURALIDHAR DAS VS ASWATHY S., I.A.S.	adv. VS	// 0 //
49	CONTC/0000924/2023	RANJIT KUMAR NAIK VS ASWATHY S, I.A.S.	ADV VS	// 0 //
50	CONTC/0000925/2023	SANTOSH KUMAR SUNA VS P. ANVESH REDDY, I.A.S.	SUDEEP KUMAR SARANGI VS	// 0 //
51	CONTC/0000926/2023	JAGADISH MAJHI VS ASWATHY.S, I.A.S.	ADV VS	// 0 //
52	CONTC/0000927/2023	TUNIA KUMAR JENA VS ASWATHY.S, I.A.S.	ADV VS	// 0 //
53	CONTC/0000928/2023	SAHEB SARKAR VS ASWATHY.S, I.A.S.	ADV VS	// 0 //
54	CONTC/0000929/2023	NAROTTAM CHAUDHURY VS ASWATHY.S, I.A.S.	ADV VS	// 0 //
55	CONTC/0000930/2023	SUBASH CHANDRA NAYAK VS SANJAY KUMAR SINGH, I.A.S.	ADV. VS	// 0 //
56	CONTC/0000931/2023	SUKADEV SAHU VS CHANCHAL RANA, IAS	SATYA SHIVA DASH VS	// 0 //
57	CONTC/0000932/2023	MILI GADTYA	SATYA SHIVA DASH	//

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		VS	VS	()
		CHANCHAL RANA, I.A.S.		//
58	CONTC/0000933/2023	RAMESH KUMAR MOHANTY	ADV	//
		VS	VS	()
		MANORANJAN MISHRA, ENGINR. IN CHIEF (CIVIL), BBSR.		//
59	CRLA/0000168/2023	SAMUEL @ SAMIEL PALAKA@MISHAL	BISWAJIT RANJAN TRIPATHY	KASINAGAR /51 /2020
		VS	VS	()
		STATE OF ODISHA		//
60	CRLA/0000169/2023	NABINA SA	BHABANI SHANKAR DASPARIDA	DHARUADIHI /71 /2019
		VS	VS	()
		STATE OF ODISHA		//
61	CRLA/0000170/2023	SURABALA BOHIDAR	SMRUTI RANJAN MOHAPATRA	SAMBALPUR VIGILANCE /88 /2015
		VS	VS	()
		STATE OF ODISHA(VIG.)		//
62	CRLA/0000171/2023	KALIA @ SITU @ SITARAM BARIK	SANJIB KUMAR BHANJADEO	JANKIA P.S. /9 /2023
		VS	VS	()
		STATE OF ODISHA		//
63	CRLMC/0000746/2023	KAILASH JENA	SURYAKANTA DWIBEDI	RANPUR /236 /2012
		VS	VS	()
		STATE OF ODISHA		//
64	CRLMC/0000747/2023	MANMATH PRADHAN	RAJIV KUMAR MAHANTA	/ /0
		VS	VS	()
		KRISPINA PRADHAN		//
65	CRLMC/0000748/2023	MALATI SINGH	MITHUN DAS	/ /0
		VS	VS	S.D.J.M.-CIVIL JUDGE (JD),CHAMPUA(Kendujhar)
		STATE OF ODISHA		ICC/0000028/2018
66	CRLMC/0000749/2023	SAMIR KUMAR PANDA	PUSPAMITRA MOHAPATRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
67	CRLMC/0000750/2023	MUKTA MANJARI SWAIN	AKSHAYA KUMAR SAHOO	MAHILA P.S. BUXIBAZAR /92 /2021
		VS	VS	()
		STATE OF ODISHA		//
68	CRLMC/0000751/2023	RICHARD NAIK@TUEL@RONI NAIK@NAYAK	J.N.PANDA	MUDANPUR RAMPUR /92 /2021
		VS	VS	()

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69	CRLMC/0000752/2023	STATE OF ODISHA KIRAN MAHANAND VS	J.N.PANDA VS	// BHAWANIPATNA SADAR /390 /2022 ()
70	CRLMC/0000753/2023	STATE OF ODISHA ANIL KUMAR MAHAPATRA VS	ASHOK DAS VS	// //0 ()
71	CRLMC/0000754/2023	STATE OF ODISHA BINITA@BINATA DAS VS	AMULYA RATNA PANDA VS	// KHANTAPADA /18 /2016 ()
72	CRLMC/0000755/2023	STATE OF ODISHA ASFAK AHMAD VS	SARBESWAR SAHOO VS	// TAISARA /8 /2023 ()
73	CRLMC/0000756/2023	STATE OF ODISHA PRADIP KUMAR MANDAL VS	RAJIB LOCHAN PATNAIK VS	// KALIMELA /242 /2022 ()
74	CRLMC/0000757/2023	STATE OF ODISHA SK.NASIR MOHAMMED VS	BINAYA BHUSAN ROUSTRAY VS	// KHANDAGIRI P.S. /173 /2020 ()
75	CRLMC/0000758/2023	STATE OF ODISHA DILLIP KUMAR BEHERA VS	PRAHALLADA SAHU VS	// KHAJURIPADA /18 /2021 ()
76	CRLMC/0000759/2023	STATE OF ODISHA UTTAM KUMAR JENA VS	SARATHI JYOTI MOHANTY VS	// MARSHAGHAI /16 /2022 ()
77	CRLMC/0000760/2023	STATE OF ODISHA PUSPANJALI SWAIN VS	DEBASIS TRIPATHY VS	// PURI TOWN /381 /2022 S.D.J.M.,PURI(Puri)
78	CRLMC/0000761/2023	STATE OF ODISHA JINA@SANGRAM KESHARI DALBEHERA VS	RITURANJAN CHHOTARAY VS	// GR/0002520/2022 //0 ()
79	CRLMC/0000762/2023	STATE OF ODISHA BISWANATH SAI VS	PRABIR KUMAR RAY VS	// BIRMAHARAJPUR /57 /2018 ()
		STATE OF ODISHA		//

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80	CRLMC/0000763/2023	TIKA NATH VS STATE OF ODISHA	ANIRUDHA DAS VS	CHANDAKA P.S. /230 /2022 () //
81	CRLMC/0000764/2023	SANJIT KUMAR SENAPATI VS RAJASHREE PARIDA	PRAFULLA KUMAR SAHOO VS	/ /0 () //
82	CRLMP/0000272/2023	SARITA PATRA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
83	CRLMP/0000273/2023	TAPAS KUMAR MAHANTY VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
84	CRLMP/0000274/2023	BHAGIRATHI DALABEHERA VS STATE OF ODISHA	ALOK KUMAR DAS VS	/ /0 () //
85	CRLMP/0000275/2023	JAGARNATH BEHERA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	/ /0 () //
86	CRLMP/0000276/2023	NILANCHAL BEHERA VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	/ /0 () //
87	CRLREV/0000067/2023	AMALENDU PATTANAIAK VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	TOMANDO /72 /2020 () //
88	CRLREV/0000068/2023	MADHUSUDAN PATRA VS STATE OF ODISHA	ANANTA KUMAR MOHAPATRA VS	PATNA /137 /2013 () //
89	CRLREV/0000069/2023	BHAKTA RANJAN PATTANAIAK VS ANINIDITA MOHANTY	BHABANI SHANKAR DASPARIDA VS	/ /0 () //
90	FAO/0000068/2023	M/S. ORIENTAL INSURANCE CO. LTD. VS PADMA SINGH	ADAM ALI KHAN VS	// () //
91	MACA/0000103/2023	M/S. ICICI LOMBARD G.I.CO. LTD.	ANUPAM DASH	//

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		VS	VS	0
92	RSA/000047/2023	MIRABAI JENA		//
		RANJITA MOHARANA	AJODHYA RANJAN DASH	//
		VS	VS	0
93	RSA/000048/2023	BABRUBAHAN MOHAPATRA		//
		RANJITA MOHARANA	AJODHYA RANJAN DASH	//
		VS	VS	0
94	RSA/000049/2023	BISHNUPRIYA SAMANTARAI		//
		RANJITA MOHARANA	AJODHYA RANJAN DASH	//
		VS	VS	0
95	RSA/000050/2023	GAGAN BEHARI MOHAPATRA		//
		BASUDEV MISHRA	ASHOK KUMAR SARANGI	//
		VS	VS	0
96	RVWPET/000036/2023	URMILA MISHRA		//
		STATE OF ODISHA	SANDEEP PARIDA, SR.S.C.(S AND ME)	//
		VS	VS	0
97	TRPCRL/000010/2023	ASHWINI KUMAR MISHRA		//
		ASHUTOSH PATRA	DEBASIS TRIPATHY	/ /0
		VS	VS	0
98	WA/0000192/2023	SAGARIKA SAHU		//
		THE PRINCIPAL SECRETARY TO GOVT., W.R. DEPT. SAROJA KANTA SAMAL, A.G.A		//
		VS	VS	0
99	WA/0000193/2023	DUSASAN DHAL		//
		STATE OF ODISHA	BIBHU PRASAD TRIPATHY, A.G.A.	//
		VS	VS	0
100	WA/0000194/2023	AMIYA KUMAR DAS		//
		STATE OF ODISHA	SACHIDANANDA NAYAK, A.S.C.	//
		VS	VS	0
101	WA/0000195/2023	KRUSHNA CHANDRA SWAIN		//
		STATE OF ODISHA	TARUN PATNAIK, A.S.C.	//
		VS	VS	0
102	WA/0000196/2023	BASUDEV DAS		//
		STATE OF ODISHA	SANDEEP PARIDA, SR.S.C.(S AND ME)	//
		VS	VS	0

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103	WA/0000197/2023	SULATA SAHU PRINCIPAL SECY., REV. AND DISASTER MGMT. DEPT.	SURYA NARAYAN PATNAIK, A.G.A.	//
		VS	VS	0
104	WA/0000198/2023	CHINTAMANI SATPATHY STATE OF ODISHA	SASWAT DAS, A.G.A.	//
		VS	VS	0
105	WA/0000199/2023	AJIT KUMAR DAS STATE OF ODISHA	AMIYA KUMAR MISHRA, A.G.A.	//
		VS	VS	0
106	WP(C)/0004022/2023	SAROJ KANTA CHAINI M/S.JAGABANDHU ENTERPRISERS PVT LTD. BARAMUDA	SRINIVAS RATH	//
		VS	VS	0
107	WP(C)/0004023/2023	STATE OF ODISHA BHAKTA NAIK	RUDRA NARAYAN PARJA	//
		VS	VS	0
108	WP(C)/0004024/2023	STATE OF ODISHA KAMRUN BIBI	MALAYA KUMAR MISHRA	//
		VS	VS	0
109	WP(C)/0004025/2023	STATE OF ODISHA JAYANTI NAYAK	AMIT KUMAR NATH	//
		VS	VS	0
110	WP(C)/0004026/2023	THE COLLECTOR, ANGUL RABI NARAYAN PRUSTY	AMIT KUMAR NATH	//
		VS	VS	0
111	WP(C)/0004027/2023	NATIONAL THERMAL POWER CORP. LTD., NEW DELHI SANTOSH KUMAR DASH	SUSHANTA KUMAR MISHRA	//
		VS	VS	0
112	WP(C)/0004028/2023	STATE OF ODISHA SUKUMAR DUKHU	GYANA RANJAN SETHI	//
		VS	VS	0
113	WP(C)/0004029/2023	STATE OF ODISHA BRAJA MOHAN SINGH	SATYABRATA MOHANTY	//
		VS	VS	0
		GOVT. OF ODISHA		//

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114	WP(C)/0004030/2023	RABINDRA KUMAR DASH VS STATE OF ODISHA	PRAFULLA CHANDRA ACHARYA VS	// 0 //
115	WP(C)/0004031/2023	BIJAY KUMAR SUR VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
116	WP(C)/0004032/2023	BHIMASEN MOHANTA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
117	WP(C)/0004033/2023	SNEHALATA PEDA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
118	WP(C)/0004034/2023	LAXMIDHAR MISHRA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
119	WP(C)/0004035/2023	GOKINA DATTATRAYA CHOUDHURY @ G.D.CHOUDHURY VS STATE OF ODISHA	SHANTI PRAKASH MOHANTY VS	// 0 //
120	WP(C)/0004036/2023	GAGAN BIHARI SWAIN VS THE SPECIAL LAO RENGALI SAUTH CANAL SYSTEM, DHENKANAL	NALINI KUMAR JENA VS	// 0 //
121	WP(C)/0004037/2023	BASANTA KUMAR BEHERA VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
122	WP(C)/0004038/2023	DEEPAK KUMAR SAHU VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
123	WP(C)/0004039/2023	SUJIT KUMAR MOHANTY VS STATE TRANSPORT AUTHORITY, ODISHA	DEBABRATA DAS VS	// 0 //
124	WP(C)/0004040/2023	UNION OF INDIA VS JAJATI TRIPATHY	JATESWAR NAYAK, C.G.C. VS	// 0 //
125	WP(C)/0004041/2023	BINAYAK BAHINIPATI	SUBHADUTTA ROUSTRAY	//

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		VS	VS	0
		STATE OF ODISHA		//
126	WP(C)/0004042/2023	TUSHARKANTA BEHERA	JITENDRA KUMAR DIGAL	//
		VS	VS	0
		STATE OF ODISHA		//
127	WP(C)/0004043/2023	SRIKANTA BEHERA	JITENDRA KUMAR DIGAL	//
		VS	VS	0
		STATE OF ODISHA		//
128	WP(C)/0004044/2023	SANJAY KUMAR SARKAR	BIRANCHINARAYAN MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
129	WP(C)/0004045/2023	M/S. KANUNGO INSTITUTE OF DIABETES SPECIALITY	KSHIROD KUMAR SAHOO	//
		VS	VS	0
		PRINCIPAL CHIEF COMM. OF INCOME TAX, BBSR		//
130	WP(C)/0004046/2023	GOKULA NANDA BEJ	RAJKISHORE SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
131	WP(C)/0004047/2023	SOFIA PARVIN	GOPINATH MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
132	WP(C)/0004048/2023	MANVEER SAGAR BAGE	BHOJARAJ SETH	//
		VS	VS	0
		STATE OF ODISHA		//
133	WP(C)/0004049/2023	BISWARANJAN SWAIN	KHIROD CHANDRA MAJHI	//
		VS	VS	0
		R.T.O.,CUTTACK		//
134	WP(C)/0004050/2023	NIRANJAN BARIK	KHIROD CHANDRA MAJHI	//
		VS	VS	0
		R.T.O.,KEONJHAR		//
135	WP(C)/0004051/2023	BISWA RANJAN SWAIN	KHIROD CHANDRA MAJHI	//
		VS	VS	0
		R.T.O.,CUTTACK		//
136	WP(C)/0004052/2023	KAIBALYA ROUT	CHANDAN MISHRA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	WP(C)/0004053/2023	R.T.O.,CUTTACK JAHALAL JANA @ JENA VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	// // 0 //
138	WP(C)/0004054/2023	SHYAM SUNDAR JHANKAR VS STATE OF ODISHA	BINOD KUMAR HATI VS	// 0 //
139	WP(C)/0004055/2023	GIRIDHARI PADHAN VS STATE OF ODISHA	GYANARANJAN SETHI VS	// 0 //
140	WP(C)/0004056/2023	SUNIL KUMAR SAHU VS STATE OF ODISHA	GYANARANJAN SETHI VS	// 0 //
141	WP(C)/0004057/2023	RAMESH CHANDRA ROUT VS STATE OF ODISHA	GYANARANJAN SETHI VS	// 0 //
142	WP(C)/0004058/2023	APSANA PARWEEN VS STATE OF ODISHA	TRILOCHAN PANIGRAHI VS	// 0 //
143	WP(C)/0004059/2023	APSANA PARWEEN VS STATE OF ODISHA	TRILOCHAN PANIGRAHI VS	// 0 //
144	WP(C)/0004060/2023	CORROSION PROTECTION PVT. LTD., BBSR VS VOLTAS LTD., MUMBAI	SATYA SMRUTI MOHANTY VS	// 0 //
145	WP(C)/0004061/2023	MANAS KUMAR PARIDA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
146	WP(C)/0004062/2023	SUMATI DEY VS STATE OF ODISHA	J.K.MISHRA 2 VS	// 0 //
147	WP(C)/0004063/2023	MD. IMTIAJ VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	WP(C)/0004064/2023	SASMITA NANDA VS STATE OF ODISHA	J.K.MISHRA 2 VS	// 0 //
149	WP(C)/0004065/2023	DILLIP KISHORE BEHERA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
150	WP(C)/0004066/2023	RANJAN BHOLA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
151	WP(C)/0004067/2023	PRATIMA SAHOO VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
152	WP(C)/0004068/2023	MUSTAPHA KHAN VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
153	WP(C)/0004069/2023	SURESH NANDI VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
154	WP(C)/0004070/2023	SIBASANKAR SETHY VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
155	WP(C)/0004071/2023	SUDESH KUMAR SAHU VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
156	WP(C)/0004072/2023	BIKASH KUMAR DHAL VS STATE OF ODISHA	UMESH CHANDRA DORA VS	// 0 //
157	WP(C)/0004073/2023	CHITTARANJAN MOHANTY VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	// 0 //
158	WP(C)/0004074/2023	MADHAB MEKAP VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
159	WP(C)/0004075/2023	JAMINIKANTA SETH	JAGANNATH SENAPATI	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
160	WP(C)/0004076/2023	RAJENDRA SETH SUBRAT KUMAR HARICHANDAN	JYOTI PATNAIK	//
		VS	VS	0
161	WP(C)/0004077/2023	STATE OF ODISHA MAMATA JENA	GOPAL CHANDRA MOHANTY	//
		VS	VS	0
162	WP(C)/0004078/2023	THE COLLECTOR, JAJPUR MAMINA DALAI	GOPAL CHANDRA MOHANTY	//
		VS	VS	0
163	WP(C)/0004079/2023	THE COLLECTOR, JAJPUR PARSHURAM SAHU	RASHMIKANTA MAHALIK	//
		VS	VS	0
164	WP(C)/0004080/2023	THE COLLECTOR AND DM, MAYURBHANJ SANJAYA KUMAR PRADHAN	KANANBALA ROY CHOUDHURY	//
		VS	VS	0
165	WP(C)/0004081/2023	SPECIAL D.G. OF POLICE, BBSR APOLO @ APPOLO NAIK	MANOJ KUMAR PATI	//
		VS	VS	0
166	WP(C)/0004082/2023	STATE OF ODISHA SAUMYA RANJAN NAYAK	KANANBALA ROY CHOUDHURY	//
		VS	VS	0
167	WP(C)/0004083/2023	THE COMMNR. CT AND GST, CUTTACK TAPOBANTI BAG	AKASH KUMAR PATTAJOSHI	//
		VS	VS	0
168	WP(C)/0004084/2023	THE SUB-COLLECTOR, BHAWANIPATNA HARIBANDHU PANDA	RAMESH SAHOO	//
		VS	VS	0
169	WP(C)/0004085/2023	STATE OF ODISHA NILAKANTHA MUKHURI	GOPAL KRUSHNA NANDA	//
		VS	VS	0
170	WP(C)/0004086/2023	STATE OF ODISHA SRIKANTA BAG	DIPTENDU SUNDAR RAY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	WP(C)/0004087/2023	STATE OF ODISHA BIJAY KUMAR NAYAK VS	GOPAL KRUSHNA NANDA VS	// // ()
172	WP(C)/0004088/2023	STATE OF ODISHA DAYANIDHI NANDA GOSWAMI VS	LAXMIKANTA MOHANTY VS	// // ()
173	WP(C)/0004089/2023	STATE OF ODISHA PURNA CHANDRA BAHUBALINDRA VS	GOPAL KRUSHNA NANDA VS	// // ()
174	WP(C)/0004090/2023	STATE OF ODISHA SHAILABALA NAYAK VS	SHIB SHANKAR MOHANTY VS	// // ()
175	WP(C)/0004091/2023	KENDRIYA VIDYALAYA SANGATHAN, BBSR PRAKASH CHANDRA ROTRAY VS	KABIRAJ PRADHAN VS	// // ()
176	WP(C)/0004092/2023	STATE OF ODISHA ASHOK KUMAR PRADHAN VS	PRABODHA CHANDRA NAYAK VS	// // ()
177	WP(C)/0004093/2023	STATE OF ODISHA BISWAMBAR PATTANAİK VS	ASWINI KUMAR MOHANTY VS	// // ()
178	WP(C)/0004094/2023	THE EXECUTIVE ENGINEER, CUTTACK ELECTRICAL DIV. KANHU CHARAN KARNA VS	LAXMIKANTA MOHANTY VS	// // ()
179	WP(C)/0004095/2023	STATE OF ODISHA PADMALOCHAN DALAPATI @ BUDU DALAPATI VS	JATESWAR NAYAK VS	// // ()
180	WP(C)/0004096/2023	STATE OF ODISHA SUDAM PATRA VS	ACHYUTANANDA PATTANAİK VS	// // ()
181	WP(C)/0004097/2023	STATE OF ODISHA SHUBHAKANTA BEHERA VS	RANJIT SAMAL VS	// // ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	WP(C)/0004098/2023	RADHA GOBIND RAY JEWELLERS, CUTTACK VS DY. DIRECTOR CUM AO, ESI CORP., ODISHA,	KAILASH CHANDRA KAR VS BBSR	// () //
183	WP(C)/0004099/2023	TILA BHATRA VS STATE OF ODISHA	MANAS CHAND VS STATE OF ODISHA	// () //
184	WPCRL/0000016/2023	SHRI CHANDAN MISHRA VS STATE OF ODISHA	PRAFULLA KUMAR SAHOO VS STATE OF ODISHA	//0 () //
185	ABLAPL/0001531/2023	SATYAJIT JENA @ CHINU VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS STATE OF ODISHA	BALASORE SADAR /30 /2023 () //
186	ABLAPL/0001532/2023	GODABARI SAHU VS STATE OF ODISHA	MANORANJAN ACHARYA VS STATE OF ODISHA	NAYAGARH /165 /2022 () //
187	ABLAPL/0001533/2023	SURYA PRAKASH PATNAIK @ SURYA KUMAR PATNAIK VS STATE OF ODISHA	MANANJAYA NAYAK VS STATE OF ODISHA	NADANAKANAN P.S. /30 /2023 () //
188	ABLAPL/0001534/2023	SHIBA CHARAN SETHI VS STATE OF ODISHA	PRADEEP KUMAR DAS VS STATE OF ODISHA	PIRAHAT P.S /205 /2022 () //
189	ABLAPL/0001535/2023	PABITRA DAS MOHAPATRA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS STATE OF ODISHA	JALESWAR /38 /2023 () //
190	ABLAPL/0001536/2023	AMIT KUMAR BEHERA VS STATE OF ODISHA	AMULYA RATNA PANDA VS STATE OF ODISHA	SAHADEV KHUNTA /40 /2023 () //
191	ABLAPL/0001537/2023	AJIT KUMAR DAS VS STATE OF ODISHA	DEEPAK KU SAHOO VS STATE OF ODISHA	//0 () //
192	ABLAPL/0001538/2023	HARI SWAIN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS STATE OF ODISHA	NIRAKARPUR /34 /2023 () //
193	ABLAPL/0001539/2023	SANTOSH SETHI @ SANTOSH KUMAR SETHI	SOUBHAGYA KUMAR DASH	PURUSHOTTAMPUR /68 /2023

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
194	ABLAPL/0001540/2023	AGUDUMUDI SARASWATI @ AGATAMUDI SARASWATI	SUBHAGYA KUMAR DASH	PARLAKHEMUNDI /26 /2023
		VS	VS	()
		STATE OF ODISHA		//
195	ABLAPL/0001541/2023	GYANA PRAKASH SAHOO	KARTIK CHANDRA TRIPATHY	INFOCITY PS /49 /2023
		VS	VS	()
		STATE OF ODISHA		//
196	ABLAPL/0001542/2023	BABULA PARIDA	BIJAYA KUMAR RAGADA	JODAPADAR /19 /2023
		VS	VS	()
		STATE OF ODISHA		//
197	ABLAPL/0001543/2023	LOKANATH BEHERA @ BAPI BEHERA	AMLAN SHAKTI PAUL	LINGARAJ P.S. /26 /2023
		VS	VS	()
		STATE OF ODISHA		//
198	ABLAPL/0001544/2023	SAMIR KUMAR MISHRA	JNYANANANDA PANDA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
199	ABLAPL/0001545/2023	MD. FAIZUL ARSAD	SIDDHARTH GOUTAM DAS	KAMAKHYANAGAR /13 /2023
		VS	VS	()
		STATE OF ODISHA		//
200	ABLAPL/0001546/2023	RAJU GOPAL SAHU	BIBHUTI RANJAN MOHANTY	SAHADEV KHUNTA /39 /2023
		VS	VS	()
		STATE OF ODISHA		//
201	ABLAPL/0001547/2023	SUNIL KUMAR ACHARYA	JNYANANANDA PANDA	BHAWANIPATNA TOWN /484 /2022
		VS	VS	()
		STATE OF ODISHA		//
202	ABLAPL/0001548/2023	AYUSH BEHERA	S.S.RAY (2)	THELKOLOI PS /30 /2023
		VS	VS	()
		STATE OF ODISHA		//
203	ABLAPL/0001549/2023	ASHOK SAHU	SANGRAM KESHARI ROUT	/ /0
		VS	VS	()
		STATE OF ODISHA		//
204	ABLAPL/0001550/2023	LIPIRANI DAS	AMULYA RATNA PANDA	SAHADEV KHUNTA /392 /2022
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	ABLAPL/0001551/2023	STATE OF ODISHA DEBASISH PARDHIA VS	BIJAYA KUMAR RAGADA VS	// AINTHAPALI /50 /2023 ()
206	ABLAPL/0001552/2023	STATE OF ODISHA DEBRAJ BEHERA VS	PRASANTA KUMAR ROUTRAY VS	// BARGARH /68 /2023 ()
207	ABLAPL/0001553/2023	STATE OF ODISHA DEEPAK SHARMA VS	GOPAL PRASAD LAL VS	// AINTHAPALI /50 /2023 ()
208	ABLAPL/0001554/2023	STATE OF ODISHA ADITYA KUMAR BISOI VS	RAMANI KANTA PATTANAIAK VS	// SOHELLA /108 /2013 ()
209	ABLAPL/0001555/2023	STATE OF ODISHA (O.P.I.D) ROHAN KUMBHAR @ SHINTU KUMBHAR VS	DIBYAJYOTI SAHOO VS	// BRAJARAJNAGAR /313 /2022 ()
210	ABLAPL/0001556/2023	STATE OF ODISHA M. MINATIRANI SUBUDHI VS	RAKESH KUMAR MALLICK VS	// / /0 ()
211	ABLAPL/0001557/2023	STATE OF ODISHA M. SAGAR SUBUDHI VS	RAKESH KUMAR MALLICK VS	// / /0 ()
212	ABLAPL/0001558/2023	STATE OF ODISHA ARUNA KUMAR NAYAK VS	BIJAY SWAIN VS	// KHANDAPARA /20 /2023 ()
213	ABLAPL/0001559/2023	STATE OF ODISHA PRATAP CHANDRA ROUT VS	GOURI MOHAN RATH VS	// SPL.TASK FORCE /3 /2023 ()
214	ABLAPL/0001560/2023	STATE OF ODISHA AMARNATH DAS VS	ASHOK JENA VS	// MAHILA P.S.(BBSR) /7 /2023 ()
215	ABLAPL/0001561/2023	STATE OF ODISHA DHADU @ GUNANIDHI SWAIN VS	AMLAN SHAKTI PAUL VS	// KHURDA SADAR /35 /2023 ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	ABLAPL/0001562/2023	JITU SAHOO VS STATE OF ODISHA	ASHIS RANJAN MOHANTY VS	PARJANG /224 /2019 () //
217	ABLAPL/0001563/2023	ABHI LENKA VS STATE OF ODISHA	SUNIL KUMAR PALAI VS	PURUSHOTTAMPUR /598 /2022 () //
218	ABLAPL/0001564/2023	KHIROD KUMAR KAR VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	BALUGAON P.S. /303 /2022 () //
219	ABLAPL/0001565/2023	BIRU BEHERA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	JHARSUGUDA GRPS /107 /2022 () //
220	ABLAPL/0001566/2023	GOURANGA CHARAN BEHERA VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	/ /0 () //
221	ABLAPL/0001567/2023	PRADYUMNA KUMAR KHANDEITARAY VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHURDA SADAR /34 /2023 () //
222	ABLAPL/0001568/2023	BULU MOHANTY @ GULU MOHANTY VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	AIR FIELD P.S. /21 /2023 () //
223	ABLAPL/0001569/2023	UTKAL BEHERA @ SUKUTA VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	/ /0 () //

ORISSA HIGH COURT

MISC CASES FILED on :09/02/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	2/2023 ARBP/74/2022	N.G. PROJECTS PVT. LTD.-MP	SIDHANT DWIBEDI, D.SETHY,S.DAS,P.BEHERA, A.DAS
2	4/2023 SAO/5/2020	HABIBUR@ HAFIZUR RAHEMAN KHAN-MP	B.H.MOHANTY
3	11/2023 TRPCRL/10/2023	ASHUTOSH PATRA-MP	DEBASIS TRIPATHY
4	20/2023 SA/253/1992	SMT.B.PRABHAVATI-MP	M/S.D.N.MOHAPATRA, JYOTSNAMAYEE SAHOO
5	24/2023 ITA/27/2020	PRINCIPAL COMMISSIONER OF INCOME TAX-MP	RADHEYSHYAM CHIMANKA, SR.S.C. (INCOME TAX)
6	25/2023 WPC(OAC)/2794/2006	GURU CHARANA NANDA-MP	M/S SRIKAR KUMAR RATH
7	25/2023 ITA/22/2020	PRINCIPAL COMMISSIONER OF INCOME TAX-MP	RADHEYSHYAM CHIMANKA (SR.STANDING COUNSEL)
8	26/2023 ITA/23/2020	PRINCIPAL COMMISSIONER OF INCOME TAX(CENTRAL), PRINCIPAL COMMISSIONER OF INCOME TAX	RADHEYSHYAM CHIMANKA, SR.S.C. (INCOME TAX) RADHEYSHYAM CHIMANKA, SR.S.C. (INCOME TAX)
9	26/2023 WPC(OAC)/2957/2012	GURU CHARAN NANDA-MP	M/S SRIKAR KUMAR RATH
10	27/2023 WPC(OAC)/3236/2013	SAMPURNANDA MISHRA-MP	
11	27/2023 ITA/31/2020	PRINCIPAL COMMISSIONER OF INCOME TAX (CENTRAL)	RADHEYSHYAM CHIMANKA, SR.S.C.(I.T.)
12	28/2023 ITA/24/2020	PRINCIPAL COMMISSIONER OF INCOME TAX(CENTRAL), PRINCIPAL COMMISSIONER OF INCOME TAX	RADHEYSHYAM CHIMANKA, SR.S.C.(INCOME TAX) RADHEYSHYAM CHIMANKA, SR.S.C.(INCOME TAX)
13	29/2023 ITA/25/2020	PRINCIPAL COMMISSIONER OF INCOME TAX (CENTRAL)	RADHEYSHYAM CHIMANKA, SR.S.C. (INCOME TAX)
14	30/2023 ITA/26/2020	PRINCIPAL COMMISSIONER OF INCOME TAX-MP	RADHEYSHYAM CHIMANKA, SR.S.C. (INCOME TAX)
15	31/2023 ITA/28/2020	PRINCIPAL COMMISSIONER OF INCOME TAX (CENTRAL)	RADHEYSHYAM CHIMANKA
16	32/2023 ITA/30/2020	PRINCIPAL COMMISSIONER OF INCOME TAX (CENTRAL)	RADHEYSHYAM CHIMANKA, SR.S.C. (INCOME TAX)
17	39/2023 CONTC/6177/2022	SOMNATH MISHRA-MP	
18	40/2023 RVWPET/36/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
19	40/2023 CONTC/432/2023	BIJAYA KUMAR DAS-MP	PRASANTA KISHORE RAY
20	41/2023 RVWPET/36/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
21	42/2023 RVWPET/36/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
22	50/2023 CRLMP/40/2023	SARADA PRASAD BHOI-MP	LAXMAN BHOI
23	98/2023 CRLREV/67/2023	AMALENDU PATTANAIAK-MP	PUSPAMITRA MOHAPATRA
24	99/2023 CRLREV/68/2023	MADHUSUDAN PATRA-MP	ANANTA KUMAR MOHAPATRA
25	100/2023 CRLREV/68/2023	MADHUSUDAN PATRA-MP	ANANTA KUMAR MOHAPATRA
26	101/2023	KARUNI BISWAL-MP	M/S.S.K.NAYAK. K. JENA, S.K. NAYAK, K. BEHERA, S.

27	FAO/72/2005 101/2023 CRLREV/69/2023	BHAKTA RANJAN PATTANAİK-MP	BHABANI SHANKAR DASPARIDA
28	102/2023 CRLREV/69/2023	BHAKTA RANJAN PATTANAİK-MP	BHABANI SHANKAR DASPARIDA
29	102/2023 FAO/72/2005	KARUNI BISWAL-MP	M/S.S.K.NAYAK. K. JENA, S.K. NAYAK, K. BEHERA, S.
30	103/2023 FAO/521/2022	NEW INDIA ASSURANCE CO. LTD.-MP	ADAM ALI KHAN
31	104/2023 FAO/521/2022	NEW INDIA ASSURANCE CO. LTD.-MP	ADAM ALI KHAN
32	105/2023 FAO/68/2023	M/S. ORIENTAL INSURANCE CO. LTD.-MP	ADAM ALI KHAN
33	106/2023 FAO/535/2014	DY.CHIEF ENGNR.-MP	
34	107/2023 FAO/536/2014	DY.CHIEF ENGNR.CON-SMP	
35	108/2023 FAO/64/2023	M/S. NATIONAL INSURANCE CO. LTD.-MP	BIBHUTI BHUSAN MISHRA
36	123/2023 RSA/47/2023	RANJITA MOHARANA-MP	AJODHYA RANJAN DASH
37	124/2023 RSA/47/2023	RANJITA MOHARANA-MP	AJODHYA RANJAN DASH
38	125/2023 RSA/47/2023	RANJITA MOHARANA-MP	AJODHYA RANJAN DASH
39	126/2023 RSA/48/2023	RANJITA MOHARANA-MP	AJODHYA RANJAN DASH
40	127/2023 RSA/48/2023	RANJITA MOHARANA-MP	AJODHYA RANJAN DASH
41	128/2023 RSA/48/2023	RANJITA MOHARANA-MP	AJODHYA RANJAN DASH
42	129/2023 RSA/49/2023	RANJITA MOHARANA-MP	AJODHYA RANJAN DASH
43	130/2023 RSA/49/2023	RANJITA MOHARANA-MP	AJODHYA RANJAN DASH
44	131/2023 RSA/49/2023	RANJITA MOHARANA-MP	AJODHYA RANJAN DASH
45	132/2023 RSA/613/2003	PREIEST PRABHUDHAN-MP	SUMITRA MOHANTY
46	133/2023 RSA/613/2003	PREIEST PRABHUDHAN-MP	
47	134/2023 RSA/613/2003	PREIEST PRABHUDHAN-MP	
48	135/2023 RSA/50/2023	BASUDEV MISHRA-MP	ASHOK KUMAR SARANGI
49	151/2023 CMP/150/2023	TRILOCHAN NAYAK-MP	AJODHYA RANJAN DASH
50	152/2023 CMP/151/2023	KABITA SAMAL-MP	SOUMYA DEV RAY
51	183/2023 MACA/186/2021	RAGHAB BARAL-MP	
52	184/2023 MACA/251/2020	RABINDRA NATH BARAL-MP	
53	185/2023 MACA/103/2023	M/S. ICICI LOMBARD G.I.CO. LTD.-MP	ANUPAM DASH
54	240/2023 BLAPL/12133/2022	DEBASIS MISHRA-MP	BIJAYA KUMAR NAYAK (3), RAKESH KUMAR MALLI
55	241/2023 BLAPL/11411/2022	SUKANTA KUMAR BEHERA @ PINTU-MP	
56	242/2023 BLAPL/6112/2021	VIPIN KUMAR-MP	
57	243/2023 BLAPL/6110/2021	MANU KUMAR PAL-MP	

58	244/2023 BLAPL/2115/2022	RAMPEE KUMAR YADAV-MP	
59	245/2023 BLAPL/4789/2022	PARAMESWAR ROUT-MP	
60	246/2023 BLAPL/100/2022	NARESH SHARMA-MP	AMULYA RATNA PANDA
61	247/2023 BLAPL/74/2023	NARENDRA MALLIK-MP	
62	248/2023 BLAPL/10369/2022	MANI BISWAL-MP	RAJENDRA NARAYAN ROUT
63	249/2023 BLAPL/12216/2022	JAYANTA MOHANTY-MP	PRAVASH CHANDRA JENA
64	250/2023 BLAPL/7436/2022	PADU PATRA-MP	HRUDANANDA MOHAPATRA
65	251/2023 BLAPL/2213/2022	RAJAN KUMAR SINGH-MP	BISWORANJAN SWAIN
66	252/2023 BLAPL/13160/2022	BIBHUTI BHUSAN BEHERA-MP	
67	348/2023 ABLAPL/2592/2020	MUNA MOHANTA @ RAMAKANTA MOHANTA-MP	
68	349/2023 ABLAPL/991/2023	SWETA CHANDRA TRIPATHY-MP	
69	349/2023 CRLA/168/2023	SAMUEL @ SAMIEL PALAKA@MISHAL-MP	BISWAJIT RANJAN TRIPATHY
70	350/2023 CRLA/168/2023	SAMUEL @ SAMIEL PALAKA@MISHAL-MP	BISWAJIT RANJAN TRIPATHY
71	350/2023 ABLAPL/570/2023	HAPPY PARIDA @ ASIS KUMAR PARIDA-MP	
72	351/2023 CRLA/168/2023	SAMUEL @ SAMIEL PALAKA@MISHAL-MP	BISWAJIT RANJAN TRIPATHY
73	352/2023 CRLA/169/2023	NABINA SA-MP	BHABANI SHANKAR DASPARIDA
74	352/2023 ABLAPL/15790/2022	MD. BABU @ EMROZ ANSARI-MP	
75	353/2023 ABLAPL/8904/2022	MANUA @ SANJAY SRICHANDAN-MP	
76	353/2023 CRLA/169/2023	NABINA SA-MP	BHABANI SHANKAR DASPARIDA
77	354/2023 CRLA/169/2023	NABINA SA-MP	BHABANI SHANKAR DASPARIDA
78	354/2023 ABLAPL/16160/2022	BAPUN @ SATYAJIT BEURA-MP	
79	355/2023 CRLA/877/2022	ASHOK ADABAR-MP	BISWAJIT RANJAN TRIPATHY
80	355/2023 ABLAPL/16730/2022	JIBAN JYOTI MUKHI @ PINKU-MP	
81	356/2023 CRLA/170/2023	SURABALA BOHIDAR-MP	SMRUTI RANJAN MOHAPATRA
82	357/2023 CRLA/170/2023	SURABALA BOHIDAR-MP	SMRUTI RANJAN MOHAPATRA
83	358/2023 CRLA/1216/2022	GOPAL CHANDRA BHOL-MP	MANOJ KUMAR PATI
84	474/2023 WA/192/2023	THE PRINCIPAL SECRETARY TO GOVT., W.R. DEPT.-MP	SAROJA KANTA SAMAL, A.G.A
85	475/2023 WA/192/2023	THE PRINCIPAL SECRETARY TO GOVT., W.R. DEPT.-MP	SAROJA KANTA SAMAL, A.G.A
86	476/2023 WA/192/2023	THE PRINCIPAL SECRETARY TO GOVT., W.R. DEPT.-MP	SAROJA KANTA SAMAL, A.G.A
87	477/2023 WA/36/2023	RENUBALA BEHERA-MP	NAGEN KUMAR BARIK
88	478/2023 WA/193/2023	STATE OF ODISHA-MP	BIBHU PRASAD TRIPATHY, A.G.A.
89	479/2023	STATE OF ODISHA-MP	BIBHU PRASAD TRIPATHY, A.G.A.

90	WA/193/2023 480/2023	STATE OF ODISHA-MP	BIBHU PRASAD TRIPATHY, A.G.A.
91	WA/193/2023 481/2023	STATE OF ODISHA-MP	SACHIDANANDA NAYAK, A.S.C.
92	WA/194/2023 482/2023	STATE OF ODISHA-MP	SACHIDANANDA NAYAK, A.S.C.
93	WA/194/2023 483/2023	STATE OF ODISHA-MP	SACHIDANANDA NAYAK, A.S.C.
94	WA/194/2023 484/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
95	WA/195/2023 485/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
96	WA/195/2023 486/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
97	WA/195/2023 487/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
98	WA/196/2023 488/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
99	WA/196/2023 489/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
100	WA/196/2023 490/2023	PRINCIPAL SECY., REV. AND DISASTER MGMT. DEPT.-MISURYA NARAYAN PATNAIK, A.G.A.	
101	WA/197/2023 491/2023	PRINCIPAL SECY., REV. AND DISASTER MGMT. DEPT.-MISURYA NARAYAN PATNAIK, A.G.A.	
102	WA/197/2023 492/2023	PRINCIPAL SECY., REV. AND DISASTER MGMT. DEPT.-MISURYA NARAYAN PATNAIK, A.G.A.	
103	WA/197/2023 493/2023	STATE OF ODISHA-MP	AMIYA KUMAR MISHRA, A.G.A.
104	WA/199/2023 494/2023	STATE OF ODISHA-MP	AMIYA KUMAR MISHRA, A.G.A.
105	WA/199/2023 495/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
106	WA/198/2023 496/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
107	WA/198/2023 522/2023	MANMATH PRADHAN-MP	RAJIV KUMAR MAHANTA
108	CRLMC/747/2023 523/2023	PRAVAT KUMAR RAUTRAY-MP	
109	CRLMC/3894/2022 524/2023	LOKNATHA PRADHAN-MP	KARTIK CHANDRA TRIPATHY
110	CRLMC/130/2023 525/2023	SAMIR KUMAR PANDA-MP	PUSPAMITRA MOHAPATRA
111	CRLMC/749/2023 526/2023	MUKTA MANJARI SWAIN-MP	AKSHAYA KUMAR SAHOO
112	CRLMC/750/2023 527/2023	MUKTA MANJARI SWAIN-MP	AKSHAYA KUMAR SAHOO
113	CRLMC/750/2023 528/2023	KIRAN MAHANAND-MP	J.N.PANDA
114	CRLMC/752/2023 529/2023	ANIL KUMAR MAHAPATRA-MP	ASHOK DAS
115	CRLMC/753/2023 530/2023	SK.NASIR MOHAMMED-MP	BINAYA BHUSAN ROURAY
116	CRLMC/757/2023 531/2023	SK.AZAD ALI-MP	BISWARANJAN DALAI
117	CRLMC/662/2023 532/2023	PUSPANJALI SWAIN-MP	DEBASIS TRIPATHY
118	CRLMC/760/2023 533/2023	UTTAM KUMAR JENA-MP	SARATHI JYOTI MOHANTY
119	CRLMC/759/2023 534/2023	BISWANATH SAI-MP	PRABIR KUMAR RAY
120	CRLMC/762/2023 535/2023	TIKA NATH-MP	ANIRUDHA DAS
	CRLMC/763/2023		

121	536/2023 CRLMC/764/2023	SANJIT KUMAR SENAPATI-MP	PRAFULLA KUMAR SAHOO
122	1776/2023 WP(C)/4022/2023	M/S.JAGABANDHU ENTERPRISERS PVT LTD. BARAMUNDA-MP	DEBIPR RATH
123	1777/2023 WP(C)/4028/2023	SUKUMAR DUKHU-MP	GYANA RANJAN SETHI
124	1778/2023 WP(C)/4029/2023	BRAJA MOHAN SINGH-MP	SATYABRATA MOHANTY
125	1779/2023 WP(C)/4035/2023	GOKINA DATTATRAYA CHOUDHURY @ G.D.CHOUDHURY-MP	SHANTI PRAKASH MOHANTY
126	1780/2023 WP(C)/4035/2023	GOKINA DATTATRAYA CHOUDHURY @ G.D.CHOUDHURY-MP	SHANTI PRAKASH MOHANTY
127	1781/2023 WP(C)/2149/2023	APARNA MALLICK-MP	
128	1782/2023 WP(C)/33105/2022	SUBHAKANTA NAYAK-MP	PRASANTA KUMAR SATAPATHY
129	1783/2023 WP(C)/4782/2022	ASWINI KUMAR NAYAK-MP	
130	1784/2023 WP(C)/4784/2022	PRAFULLA KUMAR SAMAL-MP	
131	1785/2023 WP(C)/4785/2022	BAIDHAR RANA-MP	
132	1786/2023 WP(C)/4788/2022	AMULYA CHARAN MAHAKUD-MP	
133	1787/2023 WP(C)/4790/2022	BRAJA KISHORE CHAKRABARTY-MP	
134	1788/2023 WP(C)/4791/2022	JAYANTA KUMAR NAYAK-MP	
135	1789/2023 WP(C)/4792/2022	RAMESH KUMAR RATH-MP	
136	1790/2023 WP(C)/4020/2023	M/S. KANUNGO INSTITUTE OF DIABETES SPECIALITIES BISHNUPUR-MP	DEBIPR KUMAR SAHOO
137	1791/2023 WP(C)/4037/2023	BASANTA KUMAR BEHERA-MP	GYANA RANJAN SETHI
138	1792/2023 WP(C)/2544/2023	HANUMAN KHEDARIA-MP	
139	1793/2023 WP(C)/2546/2023	RONAK BERIWAL-MP	SASWAT KUMAR ACHARYA
140	1794/2023 WP(C)/4040/2023	UNION OF INDIA-MP	JATESWAR NAYAK, C.G.C.
141	1795/2023 WP(C)/3732/2023	NIBEDITA MISRA-MP	GOPINATH MISHRA
142	1796/2023 WP(C)/4044/2023	SANJAY KUMAR SARKAR-MP	BIRANCHINARAYAN MOHANTY
143	1797/2023 WP(C)/4045/2023	M/S. KANUNGO INSTITUTE OF DIABETES SPECIALITIES BISHNUPUR-MP	DEBIPR KUMAR SAHOO
144	1798/2023 WP(C)/3818/2023	RAGHUNATH BEHERA-MP	SABITA RANJAN PATTNAIK
145	1800/2023 WP(C)/14871/2022	SAHADEV ROUT-MP	NIRANJAN LENKA
146	1801/2023 WP(C)/4047/2023	SOFIA PARVIN-MP	GOPINATH MISHRA
147	1802/2023 WP(C)/9612/2020	GOVT. OF ODISHA-MP	A.G.A
148	1803/2023 WP(C)/4055/2023	GIRIDHARI PADHAN-MP	GYANARANJAN SETHI
149	1804/2023 WP(C)/4054/2023	SHYAM SUNDAR JHANKAR-MP	BINOD KUMAR HATI
150	1805/2023 WP(C)/4056/2023	SUNIL KUMAR SAHU-MP	GYANARANJAN SETHI
151	1806/2023 WP(C)/4057/2023	RAMESH CHANDRA ROUT-MP	GYANARANJAN SETHI
152	1807/2023	BHAGABAN BEJ-MP	

153	WP(C)/33695/2022 1808/2023	SUDESH KUMAR SAHU-MP	BISWABIHARI MOHANTY
154	WP(C)/4071/2023 1809/2023	DIVYASNATA MOHANTY-MP	DR. JITENDRA KUMAR LENKA
155	WP(C)/20235/2022 1810/2023	M/S SONTHALIA MOTOS PVT. LTD., CUTTACK-MP	JAYDEEP PAL
156	WP(C)/1510/2023 1811/2023	SUBRAT KUMAR HARICHANDAN-MP	JYOTI PATNAIK
157	WP(C)/4076/2023 1812/2023	BIJAYA KUMAR SAHOO-MP	M/S.HIMANSHU SEKHAR MISHRA
158	WP(C)/18289/2019 1813/2023	MAMATA JENA-MP	GOPAL CHANDRA MOHANTY
159	WP(C)/4077/2023 1814/2023	MAMINA DALAI-MP	GOPAL CHANDRA MOHANTY
160	WP(C)/4078/2023 1815/2023	PARSHURAM SAHU-MP	RASHMIKANTA MAHALIK
161	WP(C)/4079/2023 1816/2023	APOLO @ APPOLO NAIK-MP	MANOJ KUMAR PATI
162	WP(C)/4081/2023 1817/2023	SAUMYA RANJAN NAYAK-MP	KANANBALA ROY CHOUDHURY
163	WP(C)/4082/2023 1818/2023	HARIBANDHU PANDA-MP	RAMESH SAHOO
164	WP(C)/4084/2023 1819/2023	BISWAMBAR PATTANAIAK-MP	ASWINI KUMAR MOHANTY
165	WP(C)/4093/2023 1820/2023	PADMALOCHAN DALAPATI @ BUDU DALAPATI-MP	JATESWAR NAYAK
166	WP(C)/4095/2023 1821/2023	RADHA GOBIND RAY JEWELLERS, CUTTACK-MP	KAILASH CHANDRA KAR
167	WP(C)/4098/2023 1822/2023	TILA BHATRA-MP	MANAS CHAND
168	WP(C)/4099/2023 1823/2023	ASHOK KUMAR PRADHAN-MP	PRABODHA CHANDRA NAYAK
	WP(C)/4092/2023		